COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 57 OF 2014

Dated: 5th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Himachal Pradesh State Electricity Board Ltd. Appellant(s)

Vs.

Himachal Pradesh Electricity Regulatory Respondent(s)

Commission & Ors.

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Ms. Parichita Choudhary

Counsel for the Respondent(s) : Mr. Manoj Kumar Sharma

Mr. Pradip Kr. Mishra for R-1

ORDER

Post this matter for hearing on <u>13.12.2017</u>, as agreed by the learned counsel for both the sides.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

mk/vt